

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 153 of 2012**

**Dated : 2<sup>nd</sup> September, 2013**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**M/s East Coast Railway** ..... **Appellant(s)**

**Versus**

**Orissa Electricity Regulatory Commission & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Ms. Geetanjali Mohan  
Ms. Mansi Gautam

Counsel for the Respondent(s) : Mr. Rutwik Panda for R-1  
Mr. R.K. Mehta &  
Mr. Antaryami Upadhyay for R-2  
Mr. Buddy Ranganadhan,  
Mr. Hasan Murtaza &  
Mr. Aditya Panda for R-3&5

**ORDER**

We have heard the learned counsel for the Appellant.

Post the matter for further hearing on **16.09.2013.**

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**